ITEM NO.46 COURT NO.4 SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 14356/2025

[Arising out of impugned judgment and order dated 22-12-2023 in ITA No. 808/2023 passed by the High Court of Delhi at New Delhi]

THE COMMISSIONER OF INCOME TAX CENTRAL 1 Petitioner(s)

VERSUS

RRPR HOLDING PVT LTD Respondent(s)

IA No. 90682/2025 - CONDONATION OF DELAY IN FILING

Date : 16-04-2025 This matter was called on for hearing today.

CORAM
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. N Venkatraman, A.S.G.
Mr. Rupesh Kumar, Sr. Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. B K Satija, Adv.
Mr. V Chandrashekhara Bharathi, Adv.
Mr. Susheel Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

To be tagged along with SLP (C) No.019271/2024.

Signature Not Verified
Digitally signed by GEETA JOSHI
Date: 2025.04.17 13:31:03 IST
Reason:

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(AVGV RAMU)
COURT MASTER (NSH)